

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.114
C.P.(IB)/327(AHM)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Nitesh Mavjibhai Katariya Personal Guarantor of Jyoti Power Corporation Pvt LtdApplicant
V/sRespondent
Bank of India & Ors

Order delivered on: 15/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak, Advocate.
For the Respondent : Mr. Ketan M. Parikh, Advocate.

ORDER

Since the issue of constitutional validity of Sections 94 and 95 is still pending before the Hon'ble Supreme Court, the matter stands adjourned.

List the matter on 26.06.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)